

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.06.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section /Rule	Name of Parties
CP(IB)/159/10/AMR /2019	Under Liquidation	10 of IBC	NITHIN PROTEINS PVT LTD
	Ivn.P.(IBC)/4/2024 in IA(IBC)/197/2024	U/Sec 60 (5) of IBC R/w Rule 11 of NCLT Rules, 2016	P.Sudhir Reddy Vs Immaneni Eswara Rao, Liquidator of Nithin Proteins Pvt Ltd & Bank of India
	IA(IBC)/197/2024	U/Sec 60(5) R/w Reg 2A of IBBI(Liquidation Process)Reg, 2016	Immaneni Eswara Rao, Liquidator of M/s Nithin Proteins Pvt Ltd Vs Bank Of India

ORDER

Vide order dated 07.06.2024, IA(IBC)/198/2024 is partly allowed and disposed of by giving liberty to the Applicant to file a separate application for the other relief made in the same application.

Ivn.P.(IBC)/4/2024 in IA(IBC)/197/2024:

Present: Mr. V. Ravi Kumar, Ld. Counsel for the Applicant.

Ld. Counsel for the Applicant shall issue notice to the Respondent by informing the next date of hearing and file a memo of compliance well before the next date of hearing. List the matter on 25.07.2024.

IA(IBC)/197/2024:

Present: Mr. Uma Shankar, Ld. Counsel for the Applicant.

Mr. V. Setu Madhava Rao, Ld. Counsel for the Respondent

Vakalat and Counter not filed. For filing Vakalat and Counter. List the matter on 25.07.2024.



**SANJAY PURI
MEMBER (TECHNICAL)**



**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**